HIGH COURT, CALCUTTA APPELLATE SIDE

NOTIFICATION

No. 9273-RG

Dated, Calcutta, the 20th November, 2024.

In furtherance of this Court's Notification No. 7952-RG, dated 30th August, 2024, it is hereby notified for general information that following Judicial Officers in the WBJS are found eligible to appear for Limited Competitive Examination, 2024 in the process of promotion to the cadre of District Judge (Entry Level) in the West Bengal Judicial Service, provisionally, subject to the decision of the application filed by the Hon'ble High Court pursuant to the resolution of the Full Court Meeting dated 11.04.2019 and the result of the cases pending before the Hon'ble Supreme Court of India in "Malik Mazhar Sultan" Case (Civil Appeal No. 1867 of 2006) and All India Judges' Association Case [WP (C) no. 1022 of 1989], now pending before the Hon'ble Supreme Court of India.

LIST

S1. No.	Name of the Judicial Officers			
1	Sri Abhranil Neogi			
2	Karim-Ur-Reza			
3	Smt. Jayati Saha			
4	Nuruzzaman Ali			
5	Sri Sounak Mukherjee			
6	Sri Bishal Mangrati			
7	Smt. Sarmistha Ganguly			
8	Sri Binay Kumar Nonia			
9	Smt. Sangita Dutta			
10	Sri Subrata Ghosh			
11	Md. Rafique Alam			
12	Sri Rudra Prasad Ray			
13	Sri Arnab Datta			
14	Sri Pabitra Sen			
15	Sri Debajyoti Mukherjee			
16	Smt. Hemantika Sundas			
17	Sri Kuntal Bhattacharyya			
18	Sri Durga Sankar Rana			

19	Sri Aniruddha Saha		
20	Smt. Debasree Lahiri		
21	Sri Satyajit Maity		
22	Sri Madhusudan Pal		
23	Smt. Chanda Hasmat		
24	Sri Argha Banerjee		
25	Sri Indranil Halder		
26	Sri Subhadeep Biswas		
27	Smt. Sutapa Mallick		
28	Sri Suman Kumar Ghosh		
29	Sri Raja Mukherjee		
30	Sri Parag Neogi		
31	Smt. Suparna Sarkar		
32	Sri Sukumar Mondal		
33	Sri Surajit Mondal		

DATE, TIME & VENUE OF OMR BASED PRELIMINARY EXAMINATION (PHASE - I)

DATE	TIME	VENUE
22 nd December, 2024 (Sunday)	01:00 P.M. to 02:00 P.M.	Public Service Commission, West Bengal, 161-A, S.P. Mukherjee Road, Kolkata – 700 026.

Necessary communications to the above eligible officers would be intimated in due time.

For further announcements, all concerned are requested to follow the Court's website www.calcuttahighcourt.gov.in, regularly.

Date: 20th November, 2024.

Sd/Registrar General-cum-Secretary,
Selection Board
High Court, Calcutta.